

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 213 of 2013, 214 of 2013, 226 of 2013 & 227 of 2013

Dated: 7th March, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

M/s. Jindal Steel and Power Ltd. ... Appellant(s)

Versus

**Chhattisgarh State Electricity
Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandra &
Ms. Ranjitha Ramachandran**

**Counsel for the Respondent(s) : Mr. C.K. Rai &
Mr. Mahipal**

ORDER

At the request of the learned counsel for the parties, post the matter for further hearing on **9th April, 2014.**

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
Technical Member